

ITEM NO.11

Court 4 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1517/2018

KAMAL ANANT KHOPKAR

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln.(s) for IA No.155516/2021 - INTERVENTION/IMPLEADMENT  
and IA No.14918/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/  
FACTS/ANNEXURES)

Date : 31-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SURYA KANT

Ms. Meenakshi Arora, Sr. Adv. (A.C.)

For Petitioner(s) Ms. Buva Mrunal Dattatraya, Adv.  
Mr. Dhairyashil Salunkhe, Adv.  
Ms. Manju Jetley, AOR

For Respondent(s) Mr. Tushar Mehta, SG  
Mr. Kanu Agrawal, Adv.  
Mr. Pranay Ranjan, Adv.  
Ms. Vanshaja Shukla, Adv.  
Mr. Mayank Pandey, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Arvind Kumar Sharma, AOR

**For R-2**

**Mr. Tushar Mehta, SG  
Mr. K.M. Nataraj, ASG  
Mr. Gurmeet Singh Makker, AOR  
Mr. Kanu Agrawal, Adv.  
Ms. Mrinal Elkar Mazumdar, Adv.  
Ms. Vanshaja Shukla, Adv.**

**Mr. Aditya Wadhwa, Adv.  
Mr. Vipul Kumar, Adv.  
Mr. Debopriyo Moulik, Adv.  
Ms. Shagun Bhargava, Adv.  
Mr. Shivendra Singh, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 List the Petition on 10 February 2022.
- 2 Learned counsel for the parties would be at liberty to file their written submissions before the next date of listing and a copy of the submissions in the PDF format shall be emailed to [cmvc.dyc@gmail.com](mailto:cmvc.dyc@gmail.com).

**(CHETAN KUMAR)  
A.R. - cum - P.S.**

**(SAROJ KUMARI GAUR)  
COURT MASTER**